

MR. DEPUTY-SPEAKER : Please sit down.

(Interruptions)...*

MR. DEPUTY-SPEAKER : Nothing will go on record.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Yadav, will you sit down? I am asking you to sit down.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Mr. Yadav, behave properly.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Paswan, please control your Member.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Behave properly.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Paswan, please ask your Member to sit down.

[Translation]

SHRI RAJESH RANJAN alias PAPPU YADAV : What is this Ranvir Singh Sena?...*(Interruptions)*

MR. DEPUTY SPEAKER : It is not a public meeting. This is Parliament; please sit down

(Interruptions)

[English]

MR. DEPUTY SPEAKER : Please sit down first.

[Translation]

(Interruptions)

MR. DEPUTY SPEAKER : This is Parliament House, not a public place.

[English]

You will have to behave properly. Otherwise I will have to think of some other thing. Yes, Mr. Nitish Kumar.

[Translation]

(Interruptions)

[English]

MR. DEPUTY SPEAKER : You all have to maintain the dignity of the House.

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr. Deputy Speaker, Sir, where is my name?

MR. DEPUTY SPEAKER : There are 70 names in this list.

SHRI VIRENDRA KUMAR SINGH : We have also given our names. Names are not being called out according to the list.

MR. DEPUTY SPEAKER : I have a typed list which contains 70 names.

[English]

SHRI P.R. DASMUNSI (Howrah) : Those who gave the notice should get priority. It is not that anybody can raise hands and get a chance to speak. That is the direction of the Speaker and yourself. Those who have given the notice should get priority.

[Translation]

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, I was asking for your permission time and again to draw the attention of the House towards a different subject altogether. This question is regarding the loans to farmers waived off upto ten thousand rupees by the previous United Front Government headed by Shri V.P. Singh. This scheme was known as loan waivers. The succeeding Congress Government also continued this programme. But I state with regret that the loans of the farmers which were pronounced to be waived off, are being recovered with interest in Bihar. Through you I would like to ask the Government to give a statement as to whether the Central Government has given its share of money to the State Government. Who is guilty—the State Governments or the banking institutions? After enquiring into it, the loans of farmers waived off earlier under that criterion should stand waived. The Certificates being issued or any action being taken in this regard should be stopped.

Mr. Deputy, Speaker, Sir, the incident of Bhojpur needs outright condemnation. If violence, in this way, enters the politics, it will be very difficult to solve any problems of the country. The way, the women and the children were butchered, those having faith in non-violence and the Constitution, feel thoroughly ashamed. One should not take political mileage by raising this question but all of us should ponder over it as to how such incidents should be stopped. Such violence, created either by 'Ranvir Sena' or MCC, should be condemned and thus this incident should be condemned. Mr. Deputy Speaker, Sir, I would like to condemn this incident but I object the way in which Dr. Rongpi has raised this question. The hon. Home Minister has made a statement in this regard in the other House. The hon. Prime Minister had mentioned this incident in this House in some other context. He wanted to go there but could not give this idea a concrete shape. Everybody is concerned about this incident. Everybody has condemned this incident but the way, in which the Members of Samajwadi Party have mentioned this incident, is deplorable. It is a different matter that Shri Chandradeo Prasad Verma, a Member of Janata Dal who is also a Minister in the Union Government, represents that constituency. Some days ago, he had

* Not Recorded

made a statement that he wanted to solve the confrontation between Ranbir Sena and himself by peaceful methods. It was really a praiseworthy statement on this issue. The Janata Dal candidate had won the election from there. On the second position was the Samata Party candidate Shri Ram Prasad who had also the support of Bharatiya Janata Party. If some incident takes place there it is given political colour. It is really condemnable that the name of the outfit responsible for the murders, has been attached with Bharatiya Janata Party. Nothing can be more condemnable than adding the name of Samata Party candidate to the outfit merely because he was in the fray of election. I would like to urge upon you to expunge any such statement, sentence or part of it in which allegation has been levelled against BJP or Samata Party because nobody enjoys the right to serve his political interest. So far as such incidents are concerned, these should be condemned and concrete steps should be taken to stop the recurrence of such incidents. Whatever is happening in Bihar, specially in Central Bihar - be it the confrontation between MCC and CPIM(L)...(*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER : Shri Yadav, behave properly, please sit down.

[*Translation*]

SHRI NITISH KUMAR : There is a confrontation between CPIM(L) and MCC. Both of them are leftist organisations and both are involved into ferocious confrontation. At some places MCC has confrontation with other people. The MCC activists attacked the workers of Janata Party and the workers of other parties. Not only at one place but at many other places with Male...(*Interruptions*)

[*English*]

SHRI RAMESH CHENNITHALA : Sir, how much time are you going to give him? There are also other issues to be raised...(*Interruptions*)

[*Translation*]

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, the activities of Male have been inciting violence at other places also. All the parties should ponder over the measures to stop the violence and seeing it in the context of any particular State, will not solve any problem. I would like to urge upon the Union Government to call a high level meeting to think over the measures to stop the violence and everybody should condemn such activities. So far as the State Government is concerned, I do not want to say anything about it. I just want to associate myself with the statement made by the hon. Home Minister in Rajya Sabha that the State Government is inefficient and ineffective. It has been stated by the hon. Home Minister in Rajya Sabha and in this regard I would like to honour the hon. Home

Minister-Shri Indrajit Gupta. He has made a befitting statement.

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, the killings that took place in Bihar by the so called 'Ranbir Sena'...(*Interruptions*)

[*Translation*]

Nitishji, please listen. Today, the hon. Home Minister has gone to Bihar for on the spot study. He will come back by 7 p.m. and then a detailed statement will be made in the House though the House is aware about what happened there. Besides allegation and counter-allegation in the House, the hon. Home Minister himself has gone to find out the facts and will be back in the evening. Tomorrow, a statement in this regard will also be made in the House...(*Interruptions*)

[*English*]

MR. DEPUTY-SPEAKER : I have called Shri Jitendra Nath Das.

PROF. JITENDRA NATH DAS (Jalpaiguri) : Mr. Deputy-Speaker, Sir, I would like to draw the attention of the Government of India to the embargo imposed by the Government of India on MPs Local Area Development Fund and the interest earned out of this Fund.

All the old schemes have been suspended since long. The Government is requested to withdraw the embargo on the MPs Local Area Development Fund and the interest earned out of it in order to enable the District Magistrates to execute the old and new schemes identified by the MPs...(*Interruptions*)

SHRI G.M. BANATWALLA : Sir, it is an important issue. The Government should pay attention to this problem...(*Interruptions*)

SHRI RAMESH CHENNITHALA : I would like to draw the attention of the House to an important issue. It pertains to my home State, Kerala.

[*Translation*]

MR. DEPUTY SPEAKER : Do you want to say anything for the Development Funds? His point was regarding MPs Development Funds

[*English*]

SHRI SRIKANTA JENA : Sir, as regards the MPs Local Area Development Fund, there was some problem. I think that it has been sorted out by the Minister concerned. He met the hon. Speaker also. I hope by afternoon I will be in a position to tell the House what exactly has been done...(*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, I would like to draw the attention of the House through you to a very